

(25)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA No. 1101/92

Date of judgement: 30-12-92

Between

Shri R. Ramakrishna Reddy : Applicant

And

1. The Chief Personnel Officer
South Central Railway,
Rail Nilayam, Secunderabad.
2. The Deputy Chief Mechanical Engineer,
Carriage ~~Repair~~ Shop,
Tirupati.
3. The Workshop Personnel Officer,
Carriage Repair Shop
S.C. Railway, Tirupati. : Respondents

COUNSEL FOR THE APPLICANT : Shri P. Venkateshwarlu

COUNSEL FOR THE RESPONDENT : Shri V. Bhimanna, S.C. by Nys.

CORAM

Hon'ble Shri R. Balasubramanian, Member (Admn.)

Hon'ble Shri C.J. Roy, Member (Judl.)

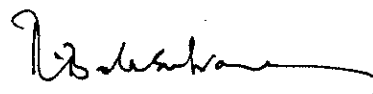
(Judgement of the division bench as delivered by
Shri R. Balasubramanian, Member (Admn.)


Shri P. Venkateshwarlu, learned counsel for
the applicant and Shri V. Bhimanna, learned counsel
for the respondent were present and heard.

The application seeks a relief to direct
the respondents to provide employment in the post
of skilled artison Gr. III or in Group D unskilled
post with appropriate scales of pay. In the similar
cases, this Bench has passed the same orders as passed
in OA 1034/91 dated 19-12-91. This case is also

similarly situated and this aspect is not seriously contested. After hearing both the sides we pass this order. We are of the view that the applicants are entitled to be considered though not for the first category atleast to the Gr. D posts.

In these circumstances we direct the respondents that as and when the Gr. D posts in the outside quota become available at the Carriage Repair Workshop at Tirupati or anywhereelse in the Guntakal division, the applicant should be considered first before considering any other case in the order of their rank in the empanelment for Gr. 'C' posts. With these directions the application is disposed of at the admission stage itself with no order as to costs.


(R. Balasubramanian)
Member (Admn.)


(C.J. Roy)
Member (Judl.)

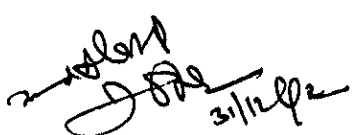
Open court judgement

Dated 30th December, 1992. Dy.Registrar(J)

Copy to:-

1. The Chief Personnel Officer, S.C.Railway, Railnilaya Secunderabad.
2. The Deputy Chief Mechanical Engineer, Carriage Repair Shop, Tirupathi.
3. The Workshop Personnel Officer, Carriage Repair Shop S.C.Railway, Tirupathi.
4. One copy to Sri. P.Venkateswarlu, advocate, Opp. MI Qtrs, Adarshnagar, Hyd.
5. One copy to Sri. V.Bhimanna, SC for Rlys, CAT, Hyd.
6. One spare copy.

Rsm/-



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CERTIFIED TO BE TRUE COPY

Date.....

Court Officer

Central Administrative Tribunal
Hyderabad Bench
Hyderabad.

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TYPED BY

COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CHECKED BY APPROVED BY

HYDERABAD BENCH

HYDERABAD

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: AT HYDERABAD

THE HON'BLE MR.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY: M(J)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (JUDL)

Dated: 30/12/ - 1992

ORDER/JUDGMENT:

R.A./C.A./M.A. No.

in

O.A. No.

1101/92

T.A. No.

(W.P. No.)

Admitted and Interim directions issued

Allowed

Disposed of with directions

Dismissed

Dismissed as with drawn

Dismissed for default

M.A. Ordered/Rejected

No order as to costs.

pvm.

